

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 08.09.2020

Office Memorandum

**Subject:- Weekly Report in respect of important developments in CBIC for the week –
31.08.2020 to 04.09.2020- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –**31.08.2020 to 04.09.2020.**

1. Legislative changes:-

- Notification No. 28/2020-Cus (ADD), dated 02.09.2020 has been issued to impose provisional anti-dumping duty on Imports of Ciprofloxacin Hydrochloride originating in or exported from China PR for a period of six months.
- Notification No. 29/2020-Cus (ADD). Dated 02.09.2020 has been issued to amend Notification No. 47/2015-Customs (ADD), dated 08.09.2015 to extend the levy of ADD on imports of “Float Glass” originating in or exported from China PR, for a period of three months i.e. upto 07.12.2020.

(Sucheta Sreejesh)
Commissioner (Coord-II)

1. Chairman, CBIC
2. Member (Customs & Investigation)
3. Member (Legal, CX & ST)
4. Member (GST, IT, Tax Policy)
5. Member (Admn & Vigilance)

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